COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2017 & IA NO. 452 OF 2017

Dated: 11th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association Vs.		Appellant(s)
Kerala State Electricity Regulatory Commission & Anr		Respondent(s)
Counsel for the Appellant(s) :	Mr. George Poonthattam Mr. Atul Shankar Vinod	
Counsel for the Respondent(s) :	Mr. Sriram Parakkat for R-1	
	Mr. P V Dinesh Ms. Arushi Singh	

ORDER

Learned counsel appearing for the State Commission states that he will be taking steps to file reply on or before 17.04.2018. He may take steps to file the same after serving copy on the other side.

List the matter on 18.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk